

**GOVERNMENT OF INDIA
 MINISTRY OF TRIBAL AFFAIRS
 LOK SABHA
 UNSTARRED QUESTION NO- 203
 TO BE ANSWERED ON- 29/01/2026**

IMPLEMENTATION OF WELFARE SCHEMES IN KASARAGOD, KERALA

203. SHRI RAJMOHAN UNNITHAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of persistent infrastructure, health, education and livelihood gaps in tribal hamlets of Kasaragod district, if so, the details thereof;
- (b) the details of funds released and utilised under tribal welfare schemes in Kerala during the last five years;
- (c) whether any district-specific intervention has been designed for tribal communities in Kasaragod, if so, the details thereof; and
- (d) whether steps have been taken to ensure the effective delivery of welfare schemes at the grassroots level, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
 (SH. DURGADAS UIKEY)

(a & c): The Government is aware that critical gaps persist in basic amenities, healthcare, education, and livelihood among the Scheduled Tribe hamlets in Kasaragod district. To address these gaps funds for programmes/tribal schemes the following expenditure has been incurred in the last five years in Kasaragod District.

TDO Kasaragod		
Year	Funds Received (₹)	Expenditure (₹)
2020–21	18,528,745	18,528,745
2021–22	20,006,021	20,006,021
2022–23	13,778,199	13,778,199
2023–24	14,528,947	14,528,947
2024–25	18,914,403	18,914,403
TDO Parappa		
Statement of Plan, Allotment and Expenditure		
Financial Year	Allotment (₹)	Expenditure (₹)
2021–22	7,60,49,006	7,60,49,006
2022–23	13,64,20,288	13,64,20,288
2023–24	8,34,92,132	8,34,91,581
2024–25	—	1,094
Total	—	12,02,96,823

One of the long-standing major issues faced by the tribal communities in Kerala is the lack of land ownership documents for the places where they have been residing for decades. Due to this reason, various departments are often unable to consider them for several welfare benefits. To address this fundamental issue, the District Collector took the initiative to formulate a project titled "**Operation Smile**." This project is being implemented through the Revenue Department, Survey Department, and the Scheduled Tribe Development Department. In the first phase, the project focused on the **PVTG community, the Koragas**. As a result of the implementation of this project, land survey has been completed for **539 families**, and steps have been initiated to issue land possession certificates to them. Simultaneously, procedures have also begun to conduct land surveys for other backward communities among the Scheduled Tribes, such as the **Malavettuva community**.

(b & d):The details of funds released for Kerala under major schemes for Tribal Welfare by Ministry of Tribal Affairs is given below. As Kasaragod is one of the District of Kerala with tribal population, they will also be benefited.

(in lakhs)

S.N	Name of the Scheme	2020-21	2021-22	2022-23	2023-24	2024-25
1	EMRS (funds released for construction and operation of EMRS)		229.56	1515.66	249	1252
2	Expenditure under Tribal Sub-Plan	56765	72090	76832	53054	21197
3	Funds released under Grants under Article 275(i)		817.67	1910.44		
4	Pre-matric funds released	116.56	347.07	0	436.46	100
5	Post-matric funds released	3285.25	2516.49	0	4689.34	2900
6	NSFTDC (loans given) amount in lakh	298.76	637.30	720.73	446.74	684.80
7	NGO	120.82	142.81	129.47	7.52	186.75

The effective implementation of welfare schemes of State Government including Operation Smile at the grassroots level is being ensured through ST Promoters and Tribal Extension Officers. Development and welfare activities are also being carried out through local self-government institutions, particularly the Grama Panchayats. To see that government intervention are functioning effectively as per objectives, periodic evaluation is undertaken and schemes are re-design accordingly.
